### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2814 ANSWERED ON 4<sup>TH</sup> JANUARY, 2018

#### **CONSUMPTION OF DIESEL**

#### 2814. SHRI JAYADEV GALLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

## सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any assessment has been made about the consumption of diesel in public transport particularly buses in the country, if so, the details thereof;
- (b) whether the Government is considering switching over to biofuels and electricity to reduce import of diesel and promote biofuels, if so, the details thereof;
- (c) whether any consultations have been held with States in this regard; and
- (d) if so, the outcome of the same?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) No such assessment has been made about the consumption of diesel in public transport particularly buses in the country.
- (b) to (d) To promote alternate fuels, the Government has issued various notifications viz. G.S.R. 498(E) dated 16<sup>th</sup> June, 2015 specifying mass emission standards for Compressed Natural Gas, G.S.R. 412(E) dated 11<sup>th</sup> April, 2016 regarding mass emission standards for Biodiesel(B-100), G.S.R. 682(E) dated 12<sup>th</sup> July, 2016 regarding mass emission standard for flex-fuel (E 85) or (E 100) and ethanol (ED 95) and G.S.R. 643(E) dated 27<sup>th</sup> June, 2017 regarding mass emission standards for LNG. Further for promotion of electric vehicles, Government has notified GSR 629(E) dated 24<sup>th</sup> June, 2016 for retro-fitment of hybrid electric system or electric kit to vehicles and S.O. 1013(E) dated 15<sup>th</sup> April, 2015 specifying the type approval procedure of electric hybrid vehicles.

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